

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**STARRED QUESTION NO. 205**  
TO BE ANSWERED ON 21.12.2023

**Funds allocation to Wildlife Sanctuaries and National Parks**

\*205. DR. C.M. RAMESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the funds allocated by Government to different Wildlife Sanctuaries and National Parks in the country, State-wise along with amount disbursed and utilised during the last two years, the details thereof; and
- (b) whether Government proposes to build and promote more National Parks in the country, if so, the details thereof and if not, reasons therefor?

**ANSWER**

**MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BHUPENDER YADAV)**

- (a) & (b) A statement is laid on the table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (b) OF THE RAJYA SABHA STARRED QUESTION NO. \*205 REGARDING “FUNDS ALLOCATION TO WILDLIFE SANCTUARIES AND NATIONAL PARKS” BY DR. C.M. RAMESH DUE FOR REPLY ON 21.12.2023.**

- (a) Financial assistance is provided to the States/Union Territories for protection and conservation of Wildlife and its habitats. Details of the funds released under the Centrally Sponsored Scheme – Development of Wildlife Habitats to the State/Union Territories Governments and corresponding utilization of the same in respect of protected areas including National Parks and sanctuaries during the last two years is placed as **Annexure**.
  
- (b) As per the provisions of Wild Life (Protection) Act, 1972, the State/Union Territory Governments are empowered to declare Protected Areas including National Parks in their respective States/UT. The Central Government is also empowered to declare National Parks in areas which are leased or transferred to the Central Government by the State Government. The National Wildlife Action Plan 2017-31 released by the Ministry envisages strengthening of protected area network in the country.

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## ANNEXURE

## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA STARRED QUESTION NO. 205\* DUE FOR REPLY ON 21.12.2023 REGARDING 'FUNDS ALLOCATION TO WILDLIFE SANCTUARIES AND NATIONAL PARKS'.

Details of funds released to State/ UT Governments under Centrally Sponsored Scheme - 'Development of Wildlife Habitats' during last two years.

(₹ in lakh)

S. No.	States/UTs	2021-22			2022-23		
		PAs	Released	Utilized	PAs	Released	Utilized
1	A& N Islands	7	135.77	0	1	25.125	0
2	Arunachal Pradesh	20	419.80617	419.80617	21	276.44062	276.44062
3	Assam	0	0	0	19	209.1464	209.1464
4	Bihar	13	410.85952	0	0	0	0
5	Chandigarh	0	0	0	1	21.6241	21.6241
6	Chhattisgarh	10	274.5903	274.5903	10	104.457	104.457
7	Gujarat	0	0	0	1	200.01	100.00
8	Haryana	5	127.331	72.513	5	30.1575	30.1575
9	Himachal Pradesh	31	197.09452	197.09452	31	114.3205	114.3205
10	Jharkhand	10	79.53315	0	0	0	120.397
11	Karnataka	41	1256.59314	1178.9261	40	291.71146	302.11
12	Kerala	25	295.7737	205.6207	25	224.4735	313.4335
13	Madhya Pradesh	24	389.34906	511.36	25	265.5508	307.17
14	Maharashtra	0	0	0	31	350.3879	300.51
15	Manipur	10	142.50646	142.50646	11	180.64379	180.64379
16	Meghalaya	8	530.51253	0	0	0	0
17	Mizoram	9	198.9678	198.9678	9	190.1977	190.1977
18	Nagaland	12	342.0315	342.0315	77	725.6565	725.6565
19	Odisha	21	726.80273	690.20373	21	967.4976	854.30153
20	Rajasthan	33	1007.64845	1046.2939	38	86.78886	133.913
21	Sikkim	8	182.97174	182.97174	8	239.66048	239.66048
22	Tamil Nadu	28	390.75715	390.75715	28	132.95205	187.60208
23	Uttar Pradesh	22	169.06261	166.67867	22	266.7472	231.04139
24	Uttarakhand	2	226.34415	226.34415	12	212.9662	227.18
25	West Bengal	18	757.25599	648.21809	19	201.30866	297.98848
26	Lakshadweep	6	462.086	462.086	6	269.9055	269.9055
27	Ladakh UT	1	31.95	31.95	0	61.11591	61.11591
	<b>Grand Total</b>	<b>364</b>	<b>8755.59767</b>	<b>7388.91998</b>	<b>461</b>	<b>5648.84523</b>	<b>5798.97298</b>

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